<b>MADHYA</b>	PRADESH STAT	E JUDICIAL A	CADEMY.	JABALPUR

Workshop on – Key issues relating to the Protection of Children from Sexual Offences Act, 2012 with special reference to amendment relating to Sexual Offences, Trial and Enquiry in Children's Court 6<sup>th</sup> & 7<sup>th</sup> September, 2025 (MPSJA, JABALPUR)

<b>SCHEDUL</b>	$\mathbf{F}$
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	SCHEDULE		
DAY ONE: (	06.09.2025 (Saturday)		
SESSION	TIME	TOPIC	
I	10.00 am to 10.15 am	Inauguration of the Workshop	
		By: Hon'ble Shri Justice Avanindra Kumar Singh,	
		Judge, High Court of Madhya Pradesh	
		&	
***	10.15	Director, MPSJA	
II	10.15 am to 11.45 am	Determination of victim's age – Issues and challenges	
		Relevancy of documentary and oral evidence for determination of victim's age	
		Medical and expert opinion for determination of victim's age	
		By: Hon'ble Shri Justice Avanindra Kumar Singh, Judge, High Court of Madhya Pradesh	
		Facilitated by: Dr. Dharmendra Kumar Tada,	
		Faculty (Sr.), MPSJA	
GROUP PHOTOGRAPH & TEA BREAK (11.45 am to 12.00 noon)			
III	12.00 noon to 12.45 pm	Topic: Key issues relating to – Victim Compensation	
		• Victim Compensation in relation to offences under POCSO Act, 2012 & SC & ST (PA) Act, 1989	
		By: Shri Sachin Sharma,	
		Additional Director, MPSJA	
	12.45 noon to 1.30 pm	Topic: Key issues relating to – Sentencing Policy	
		• Sentencing Policy in relation to offences under POCSO Act, 2012 & SC & ST (PA) Act, 1989	
		By: Shri Amit Singh Sisodia, OSD, MPSJA	
LUNCH BREAK (1.30 pm to 2.15 pm)			
IV	2.15 pm to 3.45 pm	Medico legal examination of victims of sexual offence with special reference to POCSO cases	
		By: Dr. Arneet Arora,	
		Professor and Head,	
		Forensic Medicine and Toxicology,	
AIIMS, Bhopal			
		TEA BREAK (3.45 pm to 4.00 pm)	

V	4.00 pm to 5.30 pm	Topic: Issues relating to Children's Court and Victim Rights & Witness Protection  Scope of discussion:  (i) Age of CICL  (ii) Preliminary Inquiry  (iii) Integrated Child Care Plan  (iv) Victim's Rights and Gender Sensitization  Chaired by: Director, MPSJA  Co-chaired by: Shri Manish Sharma,  Faculty (Jr.1), MPSJA  Introductory Address by Chair – 5 min  Panel Speakers: 3-5 min each – Participant Judges  (i) Shri Harsh Bhadoria, VI District & Additional Sessions Judge, Ujjain
		<ul> <li>(ii) Shri Surendra Singh Gurjar, District &amp; Additional Sessions Judge, Baihar District Balaghat</li> <li>(iii) Smt. Neha Shrivastava, IV District &amp; Additional Sessions Judge, Sagar</li> <li>(iv) Shri Vijay Kumar Pandey (Jr.), II District &amp; Additional Sessions Judge, Sironj District Vidisha</li> <li>Open Discussion – 20 min</li> <li>Concluding remarks &amp; Keynote Address by Chair – 10 min</li> </ul>

SESSION	TIME	TOPIC	
I	10.15 a.m. to 11.45 a.m.	DNA finger printing in Criminal Justice System: Special reference to POCSO cases	
		By: Dr. Anil Kumar Singh, Scientific Officer & I/C DNA Unit RFSL, Bhopal	
	TEA BREAK (11.45 am to 12.00 noon)		
II	12.00 noon to 1.30 pm	Importance of DNA Report:	
		Chain of Custody of DNA Profiling	
		Appreciation of DNA Report	
		Section 313 Cr.P.C./ S. 351 BNSS statements in light of guidelines of Supreme Court	
		By: Hon'ble Shri Justice Atul Sreedharan,	
		Administrative Judge & Chairman POCSO Committee,	
		High Court of M. P., Jabalpur	
		LUNCH BREAK (1.30 pm to 2.15 pm)	

III	2.15 pm to 3.45pm	Discussion on various key issues under Scheduled Castes and Scheduled Tribes (Prevention of Atrocities) Act, 1989 & Protection of Children from Sexual Offences Act, 2012 Scope of discussion:  (i) Presumptions in relation to offences under POCSO Act, 2012 & SC & ST (PA) Act, 1989 (ii) Charge under POCSO Act, 2012 & SC & ST (PA) Act, 1989 (iii) Recording and appreciation of evidence (special emphasis on evidence of victim viz. single testimony) under POCSO Act, 2012 & SC & ST (PA) Act, 1989 (iv) Proving of Caste Certificate offences under SC & ST (PA) Act, 1989  Chaired by: Shri Sachin Sharma,
IV	3.45 pm onwards	Feedback by participants  Followed by Valedictory Session

**Note:-** (1) The Schedule is subject to change as per exigencies.

- (2) Use of Cell Phones during Conference is strictly prohibited.
- (3) Course Coordinator Shri Sachin Sharma, Additional Director, MPSJA, Mob. 9425492008

**DIRECTOR**